

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:898
ANSWERED ON:08.12.2003
DUES OF IA
RAVINDRA KUMAR PANDEY

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total amount outstanding against the clients who hired aircraft for commercial purposes from Indian Airlines as on date;
- (b) the details of the defaulters against whom dues are outstanding; and
- (c) the effective steps taken by the Government till date to recover the outstanding dues?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) and (b): The total outstanding against hiring of aircraft as on 31st March, 2003 for Indian Airlines was Rs.10.05 crores as per the details given below:

Particulars	(Rs. in crores)
Ministry of External Affairs (MEA) (For VIP Charters)	7.48
Ministry of Defence (MOD) (Charter for movement of Defence personnel)	2.33
Others	0.24
	10.05

Out of the dues of Rs. 10.05 crores as on 31st March,03, Rs.9.93 crores have already been realized.

(c): The hiring of aircraft barring Government parties is generally against advance payment. For credit parties, the amount is realized in the normal course of business as per the agreed terms.